

The composition of Indian Basket of Crude represents Average of Oman and Dubai for sour grades and Brent (Dated) for sweet grade in the ratio of 58:42 for year 2005-06 and 2006-07, for prior period ratio considered is 57:43.

Constitution of Sixth Pay Commission

*35. SHRI SHANTARAM LAXMAN NAIK:
SHRI LALIT SURI:

Will the Minister of FINANCE be pleased to state:

- (a) whether Government propose to constitute Sixth Pay Commission;
- (b) by what date the same is likely to be constituted; and
- (c) the details of proposed terms of reference of the Commission?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) to (c) The Government on 20.7.2006, have decided to constitute a Pay Commission for Central Government employees. The Sixth Pay Commission is likely to be set up shortly.

2. The proposed terms of reference of the Sixth Pay Commission, which are being finalized would broadly include the principles that should govern the structure of pay, allowances, bonus and other facilities/benefits and the date of effect thereof; the categories of employees who will be covered by these recommendations; working out a comprehensive pay package that is suitably linked to promoting efficiency, productivity and economy for transforming the Central Government Organizations into modern, professional and citizen-friendly entities dedicated to the service of the people; examining the principles which should govern the structure of pension/pensionary benefits for the present and former Central Government employees; and examining the desirability, need and quantum of interim relief.

Preservation and promotion of Tribal Culture

*36. SHRI BALAVANT ALIAS BALAPTE:
SHRI SHREEGOPAL VYAS:

Will the Minister of CULTURE be pleased to state:

(a) whether Government have prepared any action plan for the preservation and promotion of languages, folk dances, art and culture of the tribals in the country;

(b) if so, the details thereof, State-wise; and

(c) the details of the financial assistance given to various agencies/ NGOs by Government for the purpose during the last three years?

THE MINISTER OF CULTURE (SHRIMATI AMBIKA SON!): (a) The Ministry of Culture has a number of programmes to preserve and promote tribal culture and folk art. They include a number of programmes sponsored by the Indira Gandhi Rashtriya Manav Sangrahalaya, Bhopal, Zonal Cultural Centres and the Anthropological Survey of India, Kolkata. In addition, the Ministry of Culture has other ongoing Schemes including a specific Scheme for Preservation and Promotion of Tribal/Folk Art and Culture. Under this Scheme, voluntary organisations, institutions and individuals both tribal and non-tribal, who are engaged in the preservation of Tribal/Folk Art and Culture are provided financial assistance.

(b) and (c) The details of the financial assistance given to various agencies/NGOs/Individuals during last three years under the Scheme for Preservation and Promotion of Tribal/Folk Art and Culture are as under:

Financial Year	Amount Released
2003-04	Rs.59,74,228/-Rs.
2004-05	1,26,02,000/-Rs.
2005-06	1,85,00,000/-

Amount released State-wise under the above Scheme

Sl. No.	Name of the State	Amount Released 2005-06	Amount Released 2004-05	Amount Released 2003-04
1.	Andhra Pradesh	Rs. 12,77,000/-	Rs.6,75,000/-	Rs.5,59,500/-
2.	Assam	Rs.4,65,000/-	Rs. 10,50,000/-	Rs.2,37,000/-
3.	Arunachal Pradesh	Rs.50,000/-	Rs.2,00,000/-	—
4.	Bihar	Rs.8,90,000/-	Rs.5,02,000/-	Rs.2,30,000/-
5.	Chhattisgarh	Rs.30,000/-	—	—

SI. No.	Name of the State	Amount Released 2005-06	Amount Released 2004-05	Amount Released 2003-04
6.	Chandigarh	Rs. 1,00,000/-	Rs. 2,30,000/-	Rs. 75,000/-
7.	Delhi	Rs. 6,77,000/-	Rs. 6,45,000/-	Rs. 4,19,000/-
8.	Gujarat	Rs. 1,55,000/-	Rs. 3,50,000/-	Rs. 1,80,000/-
9.	Haryana	Rs. 6,25,000/-	—	—
10.	Himachal Pradesh	Rs. 7,95,000/-	Rs. 7,30,000/-	Rs. 2,75,000/-
11.	Jharkhand	Rs. 60,000/-	Rs. 50,000/-	—
12.	Jammu and Kashmir	Rs. 1,50,000/-	Rs. 1,50,000/-	—
13.	Karnataka	Rs. 30,09,000/-	Rs. 19,85,000/-	Rs. 9,31,000/-
14.	Kerala	Rs. 50,000/-	Rs. 3,35,000/-	Rs. 50,000/-
15.	Manipur	Rs. 13,30,000/-	Rs. 9,40,000/-	Rs. 5,71,000/-
16.	Madhya Pradesh	Rs. 6,35,000/-	Rs. 4,45,000/-	Rs. 75,000/-
17.	Maharashtra	Rs. 5,70,000/-	Rs. 3,80,000/-	Rs. 86,000/-
18.	Mizoram	Rs. 30,000/-	—	—
19.	Nagaland	Rs. 4,85,000/-	Rs. 1,20,000/-	Rs. 1,00,000/-
20.	Orissa	Rs. 26,87,000/-	Rs. 9,10,000/-	Rs. 3,57,000/-
21.	Punjab	Rs. 25,000/-	—	—
22.	Pondichery	Rs. 60,000/-	—	—
23.	Rajasthan	Rs. 7,80,000/-	Rs. 7,50,000/-	Rs. 3,75,000/-
24.	Sikkim	Rs. 1,30,000/-	—	—
25.	Tamil Nadu	Rs. 1,90,000/-	Rs. 3,15,000/-	Rs. 75,000/-
26.	Tripura	Rs. 60,000/-	Rs. 1,50,000/-	Rs. 32,500/-
27.	Uttar Pradesh	Rs. 13,40,000/-	Rs. 4,45,000/-	Rs. 7,15,228/-
28.	Uttaranchal	Rs. 5,70,000/-	Rs. 4,00,000/-	—
29.	West Bengal	Rs. 12,75,000/-	Rs. 7,70,000/-	Rs. 6,31,000/-
30.	Goa	—	Rs. 75,000/-	—
TOTAL:		1,85,00,000	1,26,02,000	59,74,228

Relief package to coffee growers

*37. SHRIMATI BRINDA KARAT: Will the Minister of FINANCE be pleased to state:

(a) whether Government have announced any relief package to coffee growers in the year 2004-05, which waived off two years interest due to those who availed loans under Special Coffee Term Loan (SCTL) scheme;